[19 DEC. 1957]

SHRI MAHESWAR NAIK: May I know whether any similar incident previously occurred in that particular area and some Government records-were damaged?

SHRI B. N. DATAR: I am not aware of that.

DR. P. C. MITRA: In which year it was constructed, at what cost and for what purpose?

SHRI B. N. DATAR: This is a privately-owned building and the estimate is that about Rs. 15,000 will be required.

SHRI MAHESWAR NAIK: May I know whether this incident has got any connection whatsoever with the previous incident of fire which took place in Simla?

SHRI B. N. DATAR: I am not aware of that, Sir.

DAMAGE TO FORT WALLS OF SINDHU-DURG BY IMPACT OF SEA WAVES

- •532. Shri B. V. (MAMA) WARERKAR: Will the Minister of Education and Scientific Research be pleased to state:
- (a) the extent of damage caused to the Fort Sindhudurg on the West Coast by the continuous impact of sea waves on its walls;
- (b) the steps so far taken by Government to repair that damage?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. Shrimali): (a) Breaches have appeared in the fort wall at different places. Two breaches on the western and south-eastern sides are of considerable dimension.

(b) Steps are being taken to carry out the necessary repairs.

SHRI B. V. (MAMA) WARERKAR: May I know whether the hon. Minister knows that this is the only place

where Chhatrapati Sivaji is worshipped as god, there is a small temple-there and that temple is in danger of being destroyed on account of the waves?

DR. K. L. SHRIMALI: Well, Sir, the Government are fully aware of this fact. It is a protected monument and we are taking every care to look after this monument. The only difficulty is that the sea-waves are continuously striking against the walls of this fort and it is something against which we cannot fight. The only thing that we can do is that we will do our best to do the necessary repairs, whenever any damage is done.

SHRI B. V. (MAMA) WARERKAR: May I know when the repairs will begin?

DR. K. L. SHRIMALI: Repairs will begin shortly.

DR. RAGHUBIR SINH: How much time will it take to complete the repairs?

MR. CHAIRMAN: "Very short time'.

DR. K. L. SHRIMALI: I do not think it will take more time.

DR. SHRIMATI SEETA PARMA-NAND: Is there no way of stopping lashing of the waves by putting huge boulders?

MR. CHAIRMAN: Why can't you stop the waves from the sea? —she asks.

DR. K. L. SHRIMALI: I do not know when the waves will stop.

SHRI H. D. RAJAH: Where is this Fort exactly located?

DR. K. L. SHRIMALI: There is an island about a mile from the shore. It is an extensive area covering nearly 48 acres.

SHRI H. D. RAJAH: Where is it located? The coast starts from Kutch l and goes downwards to Kanyakumari.

DR. K. L. SHRIMALI: I do not have a geographical map; otherwise, I would be glad to indicate it.

SHRI JASWANT SINGH: What is the estimated cost of the repairs?

DR. K. L. SHRIMALI: Provision has been made for special repairs during the current financial year.

.Details of repairs to be carried out: Special repairs: Rs. 2,500. This will cover the repairs to be done.

MR. CHAIRMAN: That will do.

DR. K. L. SHRIMALI: ... and current repairs, another Rs. 2,500.

GRANTS GIVEN BY CENTRAL SOCIAL WELFARE BOARD

- •533. SHRI V. C. KESAVA RAO: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:
- (a) whether it is a fact that the Central Social Welfare Board does not give grants to institutions run mainly for the Scheduled Caste women and children; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DH. K. L. SHRIMALI): (a) Yes, Sir.

- (b) Government are considering what should be the policy of the Board towards those institutions which are run mainly for Scheduled Caste women and children and Government will soon come to a decision.
- SHRI V. C. KESAVA RAO: May I know why tHe Government is discriminating between women of Scheduled Castes and other people?
- DR. K. L. SHRIMALI: Sir, the position with regard to the policy which the Central Social Welfare Board has

formulated is that it does not mak(any discrimination in regard to sex oi caste or creed or any community oi religion. They have certain specia funds which they get from the Hom« Ministry to assist the special institutions which are meant primarily foi Scheduled Castes and grants a« being given out of those funds. As far as the Central Social Welfare Board funds are concerned, they give grants only to institutions which arc for all India irrespective of caste creed or colour. But I am getting thai matter examined as to whether we can bring the Social Caste institutions also under this general grants system, As I said, the matter is receiving consideration.

SHRI V. C. KESAVA RAO: Is it not a fact that institutions are run for Scheduled Castes and other castes also and that those combined institutions are not given any grants from the Central Social Welfare Board?

DR. K. L. SHRIMALI: There is absolutely no discrimination.

SHRIMATI YASHODA REDDY: Is it not necessary for the Central Social Welfare Board to look after the Scheduled Caste women and children more than the other castes? Is not social welfare more necessary in that sphere of society than elsewhere?

DR. K. L. SHRIMALI: The hon. Member is aware that the Central Social Welfare Board has various projects mainly in the rural areas and in the rural areas there Sre all kinds of communities, Scheduled Castes as well as generally backward people, and the services of the Social Welfare Board are being made available to all people irrespective of caste or creed or colour.

SHRI DEOKINANDAN NARAYAN: May I know, if it is necessary to have a particular percentage of *savarna* Hindu women in these boarding houses for women?

DR. K. L. SHRIMALI: Which boarding house does the hon. Member refer to?